

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com **Printed For:**

Date: 13/12/2025

(2018) 09 CHH CK 0344

Chhattisgarh High Court

Case No: Writ Petition (S) No. 6295 Of 2018

Santosh Singh Thakur APPELLANT

۷s

State Of Chhattisgarh And Ors RESPONDENT

Date of Decision: Sept. 24, 2018

Hon'ble Judges: P. Sam Koshy, J

Bench: Single Bench

Advocate: Jitendra Pali, Adhiraj Surana

Final Decision: Disposed Of

Judgement

- P. Sam Koshy, J
- 1. Challenge in the present writ petition is to the order dated 10.9.2018, Annexure P-1, whereby the petitioner has been sent from the office of

Development Commissioner, Raipur to the post of Principal, Rural Development Training Centre, Jagdalpur, District Bastar.

- 2. Contention of the counsel for the petitioner is that the petitioner is being sent outside the cadre and is being sent on deputation and the petitioner
- could not have been sent on deputation without his consent.
- 3. Given the said facts, let the petitioner within a period of 10 days from today make a suitable representation to respondent no.1 who in turn shall
- consider the grievance of the petitioner and take a decision at the earliest.
- 4. Till then, the effect and operation of the impugned order shall remain stayed so far as the petitioner is concerned.
- 5. With the aforesaid observation, the writ petition stands disposed of.